

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4456- JK (LD) of 2026

DATED:- 06 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner Secretary to Government

Dated: 06.04.2026

No:-LAW-OIC/4/2026

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No. 4456- JK(LD) of 2026 dated 06.04.2026

S. No.	Case No. and title	OIC	Designation	Phone No.
1	WP(C) No. 611/2025 titled Muntaha Anjum Vs UT of J&K and others	Mohammad Shabir	CEO, Kulgam	9906241250
2	CM(M) No. 611/20258 titled Sonaulah Ganie Vs UT of J&K and others	Mohammad Shabir	CEO, Kulgam	9906241250
3	WP(C) No. 1206/2025 titled Khan Zaman Vs UT of J&K and Ors	Altaf Hussain Tara	CEO, Bandipora	7006919328
4	WP(C) No. 10/2025 titled Inhabitants of Village Watapora Vs UT of J&K and Ors	Altaf Hussain Tara	CEO, Bandipora	7006919328
5	WP(C) No. 3450/2023 titled Asif Iqbal Mohammad Lone Vs UT of J&K and Ors	Altaf Hussain Tara	CEO, Bandipora	7006919328
6	WP(C) No. 1996/2023 titled Aijaz Ahmad Mir Vs UT of J&K and Ors	Altaf Hussain Tara	CEO, Bandipora	7006919328
7	LPA No. 49/2024 titled UT Vs Mudasir Ahmad Dar	Altaf Hussain Tara	CEO, Bandipora	7006919328
8	WP(C) No. 729/2025 titled Gulam Mohammad Dar Vs UT of J&K and Ors.	Altaf Hussain Tara	CEO, Bandipora	7006919328
9	O.A No. 331/2024 titled Irshad Hussain Akhoon Vs UT of J&K and Ors.	Altaf Hussain Tara	CEO, Bandipora	7006919328
10	T.A No. 1814/2021 titled Mohammad Ayaz Mir Vs UT of J&K and Ors.	Altaf Hussain Tara	CEO, Bandipora	7006919328
11	O.A No. 815/2024 titled Rameez Ahmad Sheikh Vs UT of J&K and Ors.	Altaf Hussain Tara	CEO, Bandipora	7006919328
12	PIL No. /2025 titled Mushtaq Ahmad Bhat Vs UT of J&K and others	Altaf Hussain Tara	CEO, Bandipora	7006919328
13	CCP(S) No. 504/2022 WP:(C) No. 1054/2022 titled Fayaz Ahmad Wani Vs UT of J&K and others	Mtr. Rifat Irfan Qadri	CEO, Budgam	7006751593
14	WP(C) No. 1619/2025 titled Mushtaq Ahmad Khanday and others Vs UT of J&K and Ors	Mtr. Rifat Irfan Qadri	CEO, Budgam	7006751593
15	CCP(S) No. 201/2020 titled Rifat Ara Vs UT of J&K and others	Abdul Rashid Mir	CEO, Baramulla	8899058911
16	WP(C) No. 81/2026 titled Zainab Ramzan Vs UT of J&K and Ors	Abdul Rashid Mir	CEO, Baramulla	8899058911
17	WP(C) No. 414/2024 titled Inhabitants of Village Sheikhpura Vs UT of J&K and Ors.	Abdul Rashid Mir	CEO, Baramulla	8899058911
18	WP(C) No. 2867/2025 titled Shahista Shafi Vs UT of J&K and Ors.	Abdul Rashid Mir	CEO, Baramulla	8899058911

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19	WP(C) No. 934/2025 titled Bilal Ahmad Dar Vs UT of J&K and Ors	Abdul Rashid Mir	CEO, Baramulla	8899058911
20	WP(C) No. 1845/2024 titled Masood Begum Vs UT of J&K and Ors	Mohd. Ayoob Lone	CEO, Pulwama	9419031877
21	WP(C) No. 2697/2024 titled Gulzar Ahmad Magray Vs UT of J&K and Ors.	Mohd. Ayoob Lone	CEO, Pulwama	9419031877
22	CCP(S) 504/2022 in WP(C) No. 1054/2022 Fayaz Ahmad Wani Vs UT of J&K & Ors.	Mtr. Rifat Irfan Qadri	CEO Budgam	7006751593
23	WP(C) 1619/2025 Mushtaq Ahmad Khanday & Ors Vs UT of J&K & Ors	Mtr. Rifat Irfan Qadri	CEO Budgam	7006751593
24	CCP(S) 542/2021 in WP(C) No. 1744/2021 Ashiq Hussain Malik Vs Syed Mohammad & Ors.	Mtr. Rifat Irfan Qadri	CEO Budgam	7006751593

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